

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No.156/252/PB/2018)

In the matter of:

Auric Builders Pvt.Ltd.

...Appellant

v.

Registrar of Companies

...Respondent

SECTION: Under Section 252.

Order delivered on 10.04.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

For the Applicant

Vinay Kr. Jha(for VKJ &
Associates.

For the Respondent
Stng. Counsel for ITD

-
Ms. Lakshmi Gurung, Adv.

ORDER.

Ld. CS for the appellant is directed to file the financial statements alongwith salary payment details of the last 2 years to prove their case. For further consideration on 8th May, 2018.

Ritu


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**